

F. No. J-11017/17/2017-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 26th December, 2017

ORDER

In supersession of all earlier orders regarding engagement/extension of Panel of Counsel for the Armed Forces Tribunal, Mumbai Regional Bench, the President is pleased to engage following three Advocates as Senior Panel Counsel for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Mumbai Regional Bench, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

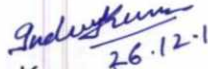
Armed Forces Tribunal, Mumbai Regional Bench

Senior Panel Counsel

Sl. No	Name (S/Shri)	Contact details	Enrollment No.
1.	Amarendra J. Mishra	1, Nanji Niwas, 7 th Kasturba Road, Borivali (E), Mumbai-400066. Mob: 98690310388 Office: 022-28058579 Email: ajmishra009@gmail.com	MAH/2564/2003
2.	K.P. Madhusoodanan Nair	1401/02, Birchwood, Raheja Willows, C. H. S. Ltd. Akurli Road, Kandivli East, Mumbai, Pin-400101. Mob: 9869005035 Office: 022-66332689 Email: kpmclegal@gmail.com	MAH/523/1991
3.	Ghanshyam Ramkripal Mishra	425/1, Raj Vaibhav CHS Ltd., Charkop, Sector 4, Kandivali West, Mumbai-400067. Mob: 9833098590 9221236326 Email:ghanshyammishra8@gmail.com	MAH/2292/2001

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary
26.12.17

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai.
3. Shri Anil Chandrabali Singh, Addl. SGI, Bombay High Court.
4. Shri Ulhas Manohar Aurangabadkar, Asstt. SGI, Bombay High Court, Nagpur Bench.
5. Shri Sanjeev B. Deshpande, Asst. SGI, Bombay High Court, Aurangabad Bench.
6. The Registrar, AFT, Mumbai Bench.
7. All the three Senior Panel Counsel as above.
8. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'List of empanelled Counsel' for the information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



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